

ITEM NO.503

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (C) No. 23/2016

THE ANIMAL WELFARE BOARD OF INDIA &amp; ORS.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

[TO GO BEFORE FIVE HON'BLE JUDGES ][ FOR DIRECTIONS ]

WITH

W.P.(C) No. 6/2018 (PIL-W)  
(FOR ADMISSION)

W.P.(C) No. 10/2018 (PIL-W)

SLP(C) No. 3528/2018 (IX)

W.P.(C) No. 1193/2017 (PIL-W)

W.P.(C) No. 1152/2018 (PIL-W)

W.P.(C) No. 24/2016 (PIL-W)

(IA No. 15/2016 - INTERVENTION APPLICATION  
IA No. 11/2016 - INTERVENTION APPLICATION  
IA No. 7/2016 - INTERVENTION APPLICATION  
IA No. 67113/2017 - INTERVENTION/IMPLEADMENT  
IA No. 5/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 25/2016 (PIL-W)  
(IA No. 1/2016 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 26/2016 (PIL-W)

W.P.(C) No. 27/2016 (PIL-W)

W.P.(C) No. 88/2016 (PIL-W)

W.P.(C) No. 1011/2017 (PIL-W)

W.P.(C) No. 1059/2017 (PIL-W)  
( FOR STAY APPLICATION ON IA 112823/2017

W.P.(C) No. 1188/2017 (PIL-W)

T.C.(C) No. 60/2021 (XVI-A)

Date : 29-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MR. JUSTICE AJAY RASTOGI  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE HRISHIKESH ROY  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

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Mr. Narender Kumar Verma, Aor.

UPON hearing the counsel the Court made the following  
O R D E R

List these cases on 23<sup>rd</sup> November, 2022 for final hearing.

Pleadings shall be completed in all the matters within a period of three weeks from today. A common convenience compilation volume shall be prepared with reference to all the writ petitions by Ms. Pritha Srikumar, Mr. Siddharth Dharmadhikari and Mr. D.Kumanan, learned counsel.

The petitioners will make available their written notes not exceeding five pages containing a gist of issues, contentions and the case laws which they seek to rely upon, on or before the 7<sup>th</sup> November, 2022.

(RAJNI MUKHI)  
COURT MASTER (SH)

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RENU KAPOOR)  
ASSISTANT REGISTRAR